

plots; and

(e) whether Government propose to allot alternative plots in near future and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) 179 plots.

(b) The acquisition of residential plots was done under the planned development of Delhi.

(c) No, Sir.

(d) Question does not arise in view of reply to part (c) above.

(e) No such application from the persons belonging to SCs of Samaypur village has been received by Secretary (L & B) Dept Delhi Administration and such request, if any made in future, will be subject to fulfilling the eligibility conditions as laid down by the Policy of allotment of alternative plots.

[English]

Handing Over of Sub-Station Site in Mayur Vihar Phase-II to D.E.S.U.

4947. SHRI HUSSAIN DALWAI:
SHRI PUNAM CHAND MITH-
ADAS VANKAR:
SHRI D.B.SHIGDA:

Will the Minister of URBAN DEVELOPMENT be pleased to refer to the reply given on 1 August, 1988 to Unstarred Question No. 606 regarding Handing Over of Sub-station site in Mayur Vihar Phase-II to D.E.S.U. and state:

(a) whether the Delhi Development Authority has handed over DESU the third sub-station site for 11 KV electric station in Mayur Vihar Extension, Phase-II;

(b) if not, the reasons for delay;

(c) the time by which the third site will be

handed over to DESU;

(d) whether DDA has paid its share of money for electrification work in cluster of co-operative group housing societies in Mayur Vihar Extension, Phase-II to DESU; and

(e) whether DDA has provided peripheral services in Mayur Vihar extension to group housing societies and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) to (c). The site has not been handed over due to the demand of DESU for an approach Road to the sub-station. It is expected to be handed over at an early date.

(d) No, Sir, as estimates are awaited from DESU.

(e) The work relating to providing peripheral services such as water supply, sewerage, S.W. drains is in progress.

B.P.E. Guidelines for Fixation of Salary in FCI

4948. DR. CHANDRA SHEKHAR TRIPATHI: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether the Bureau of Public Enterprises had suggested any guideline for fixation of the salaries of workers working in public enterprises,

(b) if so, what are those guidelines;

(c) whether the employees of the Food Corporation of India are getting salaries accordingly; and

(d) if not, the reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI D.L.BAITHA) : (a) Yes, Sir.